



Government of Jammu and Kashmir  
Home Department,  
Civil Secretariat, J&K  
Srinagar/Jammu  
\*\*\*

Srinagar (May-October) Ph. No. 01942452199  
Fax No. 0191-2452273  
Jammu (November-April) Ph. No. 0191-2544738  
Fax No. 0191-2546292

**Form-“J”**  
Notification

Srinagar, the 18<sup>th</sup> May, 2017.

SRO 215 . \_ Whereas, notice under the proviso to sub-section (I) of section 7 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property Act, 1968 was issued through Deputy Commissioner, Jammu vide No. DCJ/LHS/Army/RAIP/N/Khanpur etc-588/2003/620-22 dated 28-11-2016 to the owners/tenants of the requisitioned land described in Annexure-“A” to this notification thereby calling upon the Owners/tenants to show cause within a period of fifteen days as to why the said property should not be acquired; and.

Whereas, after the expiry of said period, no cause has been shown by them against the said notice;

Now, therefore, in exercise of the powers conferred by sub-section (1) of section 7 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property Act, 1968, the Government having been satisfied that it is necessary to do so, hereby acquire the said property/land measuring 426Kls 08Mls as detailed in Annexure-“A” to this notification situated at Village Khanpur, Rathore Dhok and Kamini, Tehsil Nagrota, District Jammu for public purpose.

By order of the Government of Jammu and Kashmir.

Sd/-  
(R.K Goyal) IAS,  
Principal Secretary to the Government,  
Home Department

No. Home/Land-Acq/18/2014

Dated:- 18-05-2017

Copy to the:-

1. Principal Secretary to Hon'ble Governor, J&K State, Jammu.
2. Principal Secretary to Hon'ble Chief Minister.
3. Divisional Commissioner, Jammu.
4. Commissioner/Secretary to Government, Revenue Department.
5. Secretary to Govt., Deptt. of Law, Justice and Parliamentary Affairs(w.7.s.c).
6. Principal Director Defence Estates, Northern Command, Satwari, Jammu.
7. Deputy Commissioner, Jammu.
8. Defence Estates Officer, Jammu Circle, Jammu.
9. Private Secretary to Principal Secretary to Government, Home Department.
10. I/C, Website, Home Department.
11. Government Order/Stock file.... (w.2.s.c).

(Dr. Shabir Hussain Keen) KAS,  
Additional Secretary to the Government,  
Home Department

*[Handwritten signature and date]*  
18/5/17

